

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 157 of 2012
IA No. 277 of 2012

Dated : 23rd November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Jal Board

.... Appellant (s)

Versus

Delhi Electricity Regulatory Commission
& Ors.

...Respondent (s)

Counsel for the Appellant(s):

Mr. Suresh Tripathy

Counsel for the Respondent (s):

Mr. Amit Kapur

Mr. Arun Kumar Beriwal

Mr. Kaabir Hussain Khan for R.1

ORDER

Heard the learned counsel for the parties.

Judgment is Reserved. The learned counsel for the parties are directed to file their respective Written Submissions on or before 30.11.2012 after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson